

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF OIL INDIA
INTERNATIONAL LIMITED**

1	Name of Corporate Person	OIL INDIA INTERNATIONAL LIMITED
2	Date of Incorporation of Corporate Person	20/09/2013
3	Authority under which Corporate Person is incorporated	Registrar Of Companies, Delhi
4	CIN	U11100DL2013GOI258215
5	Address of the Registered Office	Unit No. 603, 6th Floor, NBCC Centre, Okhla Phase I, New Delhi-110020
6	Liquidation Commencement Date of Corporate Person	30/09/2019
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	CS Parveen Kumar Garg Address: 105-B/2, Pal Mohan Plaza, D.B. Gupta Road, Karol Bagh, New Delhi, 110005 Email: pkgcosec@rediffmail.com Contact Details: 9871133379 Reg. No.: IBBI/IPA-002/IPN00469/2017-2018/11327
8	Last Date for Submission Of Claims	29/10/2019

Notice is hereby given that **Oil India International Limited** has commenced voluntary liquidation on **30/09/2019**.

The stakeholders of **Oil India International Limited** are hereby called upon to submit a proof of their claims, on or before **29/10/2019**, to the liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Parveen Kumar Garg
Liquidator

Date: 04/10/2019
Place : New Delhi

IBBI/IPA-002/IPN00469/2017-2018/11327